

(c) 150 tons of H.P.S. groundnuts and 31 tons of groundnut oil were passed for shipment upto the end of July, 1958

(d) HPS groundnuts are mainly exported to the U.S.A., Canada, U.K and Netherlands and groundnut oil to the U.K, Netherlands, Burma, Hong Kong and Belgium

(e) Yes, Sir

(f) Prices depend upon supply and demand. Efforts are being made to increase production of groundnuts in the country to meet rising internal demand. Special margins have, however, been also imposed on groundnuts and groundnut oil by the Forward Markets Commission in order to check speculative rise in prices

Bharat Sewak Samaj

*616. **Shri Tyagi:** Will the Minister of Planning be pleased to lay a statement on the Table showing

(a) the total amount of grant-in-aid given so far to the Bharat Sewak Samaj and the Bharat Sadhu Samaj since their inception

(b) the amount of Government money spent through them on constructive and development programmes entrusted to them, and

(c) how much these bodies have contributed towards these programmes?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) to (c) A statement is laid on the Table of the Lok Sabha [See Appendix III, annexure No 34]

Industrial Estate, Ettumannur (Kerala)

*617. **Shri Maniyangadan:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the construction of the buildings for the Industrial Estate at Ettumanur in Kerala State has been completed;

(b) how long it is since the buildings have been completed; and

(c) what industries have been started there?

The Minister of Industry (Shri Manubhai Shah): (a) to (c). A statement is laid on the Table of the Lok Sabha [See Appendix III, annexure No 35.]

Houses under the Custodian, Delhi

*618 { **Shri Vasudevan Nair:**
Shri Warior:

Will the Minister of Rehabilitation and Minority Affairs be pleased to state

(a) the number of cases in which grants were made in 1956, 1957 for repairs of the houses in charge of the Custodian in Delhi,

(b) number of cases in which the amount so sanctioned was not utilised; and

(c) the reasons therefor?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) In 1106 cases in 1956 and in 710 cases in 1957, grants were made for repairs of the houses under the charge of the Custodian in Delhi

(b) In 348 cases in 1956 and 266 cases in 1957, the amount so sanctioned was not utilised

(c) The occupants, of such houses are mostly in arrears of rent, and do not, generally, want to invest money in repairs the cost of which is adjusted against arrears of rent due. No cash is paid to them.

Border Incident

*619 { **Shri Raghunath Singh:**
Shri N. R. Muniamy:
Shri Sarju Pandey:
Shri Vajpayee:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that Pakistani armed forces, near Lata, an